

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulations, 2017.

FOR THE ATTENTION OF THE STAKEHOLDERS OF

THERAMYT NOVOBIOLOGICS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of Corporate Person	THERAMYT NOVOBIOLOGICS PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	22/07/2013
3	Authority under which the Corporate Person is incorporated/registered	Registrar of Companies, Bangalore
4	Corporate Identity Number/Limited Liability Identity Number of Corporate Person	U73100KA2013PTC070233
5	Address of the Registered Office and principal office (if any) of Corporate Person	Prasad Enclave, 118/119, Ground Floor , Yeshwanthpur Industrial Suburb II Stage, 5 th Main, Yeshwanthpur Bangalore - 560022
6	Liquidation Commencement date of Corporate Person	January 02, 2020.
7	Name, Address, e-mail address, telephone number of the Liquidator	Mr. Balady Shekar Shetty E-98, 7 th A Cross, Manyata Residency, Nagawara, Bangalore- 560 045 bss.balady@gmail.com LL No.4206 6160/Mob. 93424 82570 IBBI/IPA-002/IP-N00213/2017-18/10665
8	Last date for submission of claims	February 01, 2020.

Notice is hereby given that **THERAMYT NOVOBIOLOGICS PRIVATE LIMITED** has commenced voluntary liquidation on January 02, 2020.

The Stakeholders of THERAMYT NOVOBIOLOGICS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before February 01, 2020 to the liquidator at the address mentioned against item No.7

The Financial Creditors shall submit their proof of claims by electronic means only . All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Balady Shekar Shetty

Date: January 03, 2020.

Place: Bangalore

